

THE HIGH COURT OF KERALA

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Dated : 23.03.2018

C2-17620/2018

OFFICIAL MEMORANDUM

Sub : Draft Seniority List of Senior Superintendents of Chief
Judicial Magistrate Courts as on 10/03/2018 - Regarding.

Ref: High Court O.M of even No. Dated 22.02.2018

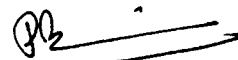
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The draft seniority list of Senior Superintendents of Chief Judicial Magistrate Court as on 10.03.2018 is enclosed herewith. The Chief Judicial Magistrates are directed to comply with the following instructions in this regard:

1. The draft list shall be circulated among all concerned under their respective administrative control including those who are on leave, deputation and on LPR.
2. The incumbents shall be instructed to file objections, if any, regarding the draft list within 15 days from the date of receipt of this communication. They shall also be informed that objections received after the above period will not be entertained and that while filing objections, they must enclose copies of the relevant rules or orders which they rely upon.
3. The Chief Judicial Magistrates shall go through each of the objections, offer their specific remarks on each and forward to this office immediately after the expiry of the time prescribed.

4. The Chief Judicial Magistrates shall verify the draft list with the Service Registers of the incumbents concerned and shall send a report to this office if they find any omission/correction necessary in the draft list.
5. The Chief Judicial Magistrates are directed to ensure that the draft list has been shown to the Senior Superintendents under their administrative control. An acknowledgement in writing obtained from them to the effect that they have seen the draft list shall be kept in the respective Chief Judicial Magistrates Courts.
6. If no objection is filed and no correction is necessary, the fact may be intimated to this office immediately on the expiry of the time allotted.

(By Order)



P.R. Mini
Deputy Registrar

Encl : Draft seniority list.

To

All Chief Judicial Magistrates.
The Additional Chief Judicial Magistrate, Thrissur.
The Additional Chief Judicial Magistrate, Thiruvananthapuram.
The Additional Chief Judicial Magistrate, Thalassery.
The Additional Chief Judicial Magistrate, Ernakulam.
The Additional Chief Judicial Magistrate(EO), Ernakulam.
The Special Additional Chief Judicial Magistrate, Ernakulam.
The file.

Draft Seniority list of Senior Superintendents of Chief Judicial Magistrate's Court as on 10.03.2018

Sl No	Name and designation	Qualification		Date of Birth	Date of retirement	Date of appointment in Govt. service	Date of order sanctioning promotion as Sr. Supdt / Date of taking charge as Sr. Supdt	Details of LWA under Appendix XIIA/XIIB/XIIC/ deputation/PR etc if any, at present
		General	Special					
1.	Sri.P.Pradeep Kumar, Chief Judicial Magistrate's Court, Thiruvananthapuram	SSLC	MOP, Account Test (L)&(H), Criminal Judicial Test	31.07.1962	31.07.2018	27.08.1981	01.06.2016	
2	Smt.Jayasree B, Chief Judicial Magistrate's Court, Thodupuzha	M.Com	MOP, Account Test (L),Criminal Judicial Test	01.05.1964	30.04.2020	01.11.1990	24.06.2016	
3	Sri.M.R.Radhakrishnan, Chief Judicial Magistrate's Court, Kollam	B.Sc, B.Ed	MOP, Account Test (L), Criminal Judicial Test	31.07.1962	31.07.2018	13.05.1988	25.06.2016	
4	Sri.P.R. Unnikrishnan Nair, Chief Judicial Magistrate's Court, Pathanamthitta	Pree Degree	MOP, Account Test (L), Criminal Judicial Test	25.05.1965	31.05.2021	25.02.1988	27.06.2016	
5	Smt.Pushpa P, Chief Judicial Magistrate's Court,Kasaragod	B.Sc	MOP, Account Test (L), Criminal Judicial Test,Civil Judicial Test	17.11.1962	30.11.2018	20.01.1999	30.07.2016	
6	Sri.Giridharan K.P., Chief Judicial Magistrate's Court, Manjeri	B.A	MOP, Account Test (L), Criminal Judicial Test	30.10.1964	31.10.2020	12.02.1988	10.03.2017	

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		General	Special					
7	Smt.Rajeena C.A., Chief Judicial Magistrate's Court, Thalassery	SSLC	MOP, Account Test (L), Criminal Judicial Test	18.04.1967	30.04.2023	29.10.1987	25.04.2017	
8	Smt.Sulekha C.V., Chief Judicial Magistrate's Court, Thrissur	B.A, HDC, Type Writing in English(Lower)	MOP, Account Test (L),Criminal Judicial Test	24.05.1964	31.05.2020	30.08.1990	02.05.2017	
9	Smt.Thanuja Varghese, Chief Judicial Magistrate's Court, Alappuzha	B.Sc	MOP, Account Test (L), Criminal Judicial Test	15.04.1962	30.04.2018	28.03.1988	27.05.2017	
10	Smt.Fousia Beegum A.P., Chief Judicial Magistrate's Court, Kottayam	B.A	MOP, Account Test (L) & (H), Criminal Judicial Test,Civil Judicial Test	10.03.1964	31.03.2020	21.10.1986	23.06.2017	
11	Sri.Muralidharan.P.N., Chief Judicial Magistrate's Court, Palakad	M.Sc, MCA	MOP, Account Test (L)&(H), Criminal Judicial Test	20.02.1965	28.02.2021	27.08.1990	23.06.2017	
12	Sri.K.Mohanam, Chief Judicial Magistrate's Court, Kalpetta	B.Sc	MOP, Account Test (L) & (H), Criminal Judicial Test, Civil Judicial	20.05.1972	31.05.2028	11.12.2000	23.06.2017	

Sl No	Name and designation	Qualification		Date of Birth	Date of retirement	Date of appointment in Govt. service	Date of order sanctioning promotion as Sr. Supdt / Date of taking charge as Sr. Supdt	Details of LWA under Appendix XIA/XIB/XIC/ deputation/LPR etc if any, at present
		General	Special					
13	Sri.Suresh.M, Special Additional Chief Judicial Magistrate's Court, Thrissur	SSLC, Type Writing in English (Higher)	MOP, Account Test (L), Criminal Judicial Test	15.05.1967	31.05.2023	31.07.1989	27.06.2017	
14	Sri.K.K.Anilkumar, Additional Chief Judicial Magistrate's Court (EO), Ernakulam	SSLC	MOP, Account Test (L), Criminal Judicial Test	17.09.1964	30.09.2020	15.02.1988	30.06.2017	
15	Smt.Jayalakshmi.P.V., Chief Judicial Magistrate's Court, Ernakulam	M Com	MOP, Account Test (L), Criminal Judicial Test	29.09.1967	30.09.2023	24.07.1991	30.06.2017	
16	Sri.Muhammed Rasheed.M Additional Chief Judicial Magistrate's Court, Thalassery	SSLC	MOP, Account Test (L), Criminal Judicial Test	30.04.1970	30.04.2026	02.07.1990	20.10.2017	
17	Smt.Sobha.P., Additional Chief Judicial Magistrate's Court, Ernakulam	MA	MOP, Account Test (L), Criminal Judicial Test	30.05.1968	31.05.2024	09.07.1992	23.10.2017	
18	Sri.Madhusoodhanan Assari.S., Additional Chief Judicial Magistrate's Court,	B Com	MOP, Account Test (L), Criminal	12.03.1962	31.03.2018	01.12.1987	23.11.2017	

Sl No	Name and designation	Qualification		Date of Birth	Date of retirement	Date of appointment in Govt. service	Date of order sanctioning promotion as Sr. Supdt / Date of taking charge as Sr. Supdt	Details of LWA under Appendix XIA/XIB/XIIC/deputation/LPR etc if any, at present
		General	Special					
	Thiruvananthapuram		Judicial Test					
19	Sri.P.T.Asees, Chief Judicial Magistrate's Court, Kozhikode	B.Com	MOP, Account Test (L), Criminal Judicial Test	27.05.1964	31.05.2020	06.11.1987	30.11.2017	
20	Sri.P.N. Viswanathan, Special Additional Chief Judicial Magistrate's Court (for the trial of criminal cases against MPs/MLAs of Kerala), Ernakulam	B. Sc	MOP, Account Test (L), Criminal Judicial Test	19.05.1966	31.05.2022	16.05.1994	03.03.2018	

Total Number of Sanctioned Post - 20

Note: Serial No: 1 – 5, Seniority settled vide High Court Order No: C2-10981/2017 dated 12.05.2017



P.R.Mini
Deputy Registrar